

(a) whether the Union Government plans to initiate Direct Cash Transfer system to millions of poor beneficiaries under various Government schemes and if so, the details thereof; and

(b) the roles and responsibilities of State/UT Governments in enumerating and identifying of the beneficiaries?

ANSWER

Minister of State for Finance (SHRI JAYANT SINHA)

(a): Government has initiated Direct Benefit Transfer (DBT) w.e.f 01.01.2013 in 43 identified districts for 24 selected schemes. Government vide O.M. No. I-11011/58/2013-DBT dated 13.2.2015 and 19.2.2015 expanded the scope of DBT to cover all Central Sector Schemes/Centrally Sponsored Schemes in which cash benefits are transferred to individual beneficiaries. During 2015-16, Rs. 61,824.32 crore has been disbursed to 30.78 crore accounts in 59 schemes of 14 Ministries/ Departments.

(b): The roles and responsibility of State/UT Government as under:
(i) To accurately identify beneficiary as per the eligibility norms of the scheme.
(ii) To capture the details of the beneficiaries with Aadhaar and bank account.
(iii) To digitise and upload the beneficiary's details on IT portal.
(iv) To update the beneficiary details regularly.
